

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/896/2024, IA No.1194/2020, IA (IBC)/58/2021, IA (IBC)/794/2021, IA (IBC)/1384/2023, IA (IBC)/43/2024 in CP(IB) No.10/7/HDB/2017
NAME OF THE COMPANY	Kadevi Industries Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Kadevi Industries Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/896/2024

Present: Dr. Ahalada Rao, Liquidator.

Ld. Counsel Mr. D. Gopala Krishna for the Liquidator.

Keeping in view the facts and circumstances and the averments made in the application, Liquidation period is extended by 4 months w.e.f. 01.06.2024.

Accordingly, this application is allowed and disposed of.

IA No.1194/2020

Present: Ld. Counsel Mr. Varun Ambati for the Applicant.

Dr. Ahalada Rao, Liquidator (Respondent No.1 &2)

Ld. Counsel Mr. V. Sethu Madhav Rao for the Respondent No.3.

Ld. Counsel Mr. G.P Yash Vardhan for the Respondent No.4.

Ld. Counsel Mr. V. Sethu Madhav Rao has taken service on behalf of the Respondent No.3. For filing of counter by the Respondents No.3 & 4, **matter is adjourned to 10.05.2024.**

Contd....

(2)

IA (IBC)/58/2021

Present: Ld. Counsel Dr. K.V Srinivas for the Applicant.
Ld. Counsel Mr. Varun Ambati for the Respondents.

For filing of counter, **matter is adjourned to 13.06.2024.**

IA (IBC)/794/2021

Present: Dr. Ahalada Rao, Liquidator.
Ld. Counsel Mr. G.P. Yash Vardhan for the Respondent No.1.
Ld. Counsel Mr. VVSN Raju for the Respondent No.2.

Arguments heard.

Written submissions, not exceeding 3 pages may be filed. **Matter is adjourned to 09.05.2024.**

IA (IBC)/1384/2023

Present: Dr. Ahalada Rao, Liquidator.
Ld. Counsel Mr. D. Gopala Krishna for the Liquidator.
Ld. Counsel Mr. Srikanth Rathi for the Respondent No.1.

Ld. Counsel for the Respondent No.1 prays time for filing of counter. Prayer is allowed. **Matter is adjourned to 13.06.2024.**

IA (IBC)/43/2024

Present: Ld. Counsel Mr. D. Gopala Krishna for the Liquidator.
Ld. Counsel Mr. Sanjay Suraneni for the Respondent No.1.

Mr. Sanjay Suraneni has taken service on behalf of the Respondent No.1. For filing of Vakalat as well as Counter by the Respondent No.1, **matter is adjourned to 13.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)